

NAME OF CORPOATE DEBTOR : M/S BAREILLY HIGHWAYS PROJECT LIMITED

DATE OF COMMENCEMENT OF CIRP : 23RD SEPTEMBER, 2024

LIST OF CREDITORS AS ON : 18TH DECEMBER, 2025

LIST OF OTHER CREDITORS (OTHER THEN FINANCIAL CREDITORS AND OPERATIONAL CREDITORS)

(AMOUNT IN Rs)

S.NO	NAME OF CREDITOR	DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED					AMOUNT OF CONTINGENT CLAIM Rs.	AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET-OFF	AMOUNT OF CLAIM NOT ADMITTED	AMOUNT OF CLAIM UNDER VERIFICATION	REMARKS, IF ANY
		DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY SECURITY INTEREST	AMOUNT COVERED BY GUARANTEE	WHETHER RELATED PARTY?					
1	ERA INFRA ENGINEERING LIMITED	27.08.2025	2,90,01,70,000	-	CAPITAL	-	-	YES	2,90,01,70,000	-	-	-	The claim has been kept as a contingent claim due to non-receipt of the requisite information and documents from the Suspended Board of Directors and/or the claimant.
2	ERA INFRASTRUCTURE (INDIA) LIMITED	06.09.2025	2,60,72,00,000	-	CAPITAL	-	-	YES	2,60,72,00,000	-	-	-	The claim has been kept as a contingent claim due to non-receipt of the requisite information and documents from the Suspended Board of Directors and/or the claimant.
TOTAL			5,50,73,70,000	-	-	-	-	-	5,50,73,70,000	-	-	-	-

CMA Sandeep Goel
Resolution Professional
M/s Bareilly Highways Project Limited (Under CIRP)

Date: 18.12.2025

Place: New Delhi